

OFFICE OF THE DISTRICT & SESSIONS JUDGE (HQs): DELHI

CIRCULAR

Subject: Availability of space in Record Rooms, Central District

It is informed to all the concerned that a meeting regarding space crunch in Record Room is to be convened in the next week. In this regard, following information is sought from the following branches of Central District :-

- i) All the AO(J)/Branch Incharges posted in Record Rooms, Central District are directed to provide the details to this office about the availability of free space for judicial record in their respective Record Room. They are further directed to provide number of files scanned so far.
- ii) All the Ahlmads posted in Central District are also directed to provide the details to this office regarding number of disposed of judicial files in their possession for the last one or two years or more.
- iii) The AO(J)/Branch Incharge, Computer Branch, Central District is also directed to provide the details to this office regarding number of Scanners available for scanning the judicial records to be weeded out.


(TALWANT SINGH)

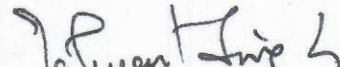
DISTRICT & SESSIONS JUDGE (HQs)
DELHI

No. 31558 - 31668 /CTB/THC/2019

Dated 15/5/19.

Copy forwarded for information and necessary action to:

1. All the Ld. District & Sessions Judges, Delhi/ New Delhi.
2. All the Ld. Judicial Officers at Central District, with request to circulate the same to the Ahlmads in their respective Courts.
3. Sr. Administrative Officer (Judl.)/ Administrative Officer (Judl.)/Branch Incharges of Record Rooms, Judicial Branch, Litigation Branch, Computer Branch, Central District.
4. PS to undersigned.
5. Website Committee (Hindi/English), Tis Hazari Courts, Delhi
6. Dealing Clerk, LAYERS, to upload the Circular in the LAYERS.



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